

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-124**

IA-1599/2021 IA-5251/2020

In

IB-236(ND)/2020

**IN THE MATTER OF:**

LIC Housing Finance Limited

**Vs.**

K V Developers Private Limited

...FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 13.07.2021**

**CORAM:**

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 26.08.2021.

  
(Madhu Narula)  
Court Officer